

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.3
Co.Appeal/6(AHM)2024

Proceedings under Section 252 of Co.Act,2013

IN THE MATTER OF:

Department of Income Tax
V/s

.....Applicant

First Care Maintenance & Facility Management Private
Limited & Others

.....Respondent

Order delivered on: 27/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Bhumi Gandhi, Adv. for Ms. Maithili Mehta, Adv.
For the Respondent :

ORDER

None present for the applicant.

List for further consideration on 01.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)